

(b) if not, the number of modernised telephone exchanges alongwith the number of telephone exchanges with the old system;

(c) the time by which all the telephone exchanges are likely to be modernised;

(d) whether the work of modernisation of telephone exchanges in rural areas is being delayed; and

(e) if not, the time by which the telephone exchanges in rural areas are likely to be modernised on priority basis ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) and (b) Out of total of 1380 exchanges working in Rajasthan 1367 are modern electronic exchanges and only 13 are electro-mechanical exchanges as on 31.03.95.

(c) The electro-mechanical exchanges have not yet outlived their useful life. These will be replaced after expiry of the useful life subject to availability of equipment.

(d) No, Sir. All the exchanges of rural areas are of electronic type.

(e) Question does not arise in view of 'd' above.

[English]

#### Mines Rescue Station

8183. SHRI BASUDEB ACHARIA : Will the Minister of COAL be pleased to state :

(a) whether Mines Rescue Station is being provided in all areas of the Eastern Coalfields Ltd; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) & (b) In accordance of rule 1 sub-rule 2 of Mines Rescue Rules 1985 all areas of Eastern Coalfields Limited (ECL) having underground mines have been provided with rescue facilities. The following Rescue Station/Rescue Rooms cover the areas of ECL as indicated against each :—

Rescue station/room	Areas covered
1	2
Rescue Station Sitarampur	Mugma Salanpur Sodepur Sitarampur Sripur Satgram Kazara Kunustoria

1	2
Rescue Rooms Kenda	Kenda Pandaveswar Khottadih
Jhanjra	Jhanjra Bankola
Kalidaspur	Kalidaspur

[Translation]

#### Revalidation of Priority Voucher of LPG

8184. SHRI GOVINDA CHANDRA MUNDA:  
SHRI RAM PRASAD SINGH:  
SHRI PIUS TIRKEY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Indian Oil Corporation Limited, Northern Region has banned revalidation of L.P.G. priority vouchers issued by his Ministry during 1990-91 and 1992-93;

(b) if so, the reasons therefor;

(c) whether the Government have conducted any enquiry and issued any directions to the Indian Oil Corporation Limited to release LPG connections against the priority vouchers;

(d) if so, the details thereof; and

(e) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (e) No, Sir. LPG connection must be availed of within 90 days of the issue of the priority voucher. However revalidation of priority vouchers for LPG connection is done on the individual applications on the merit of each case. Routine revalidation will cause malpractices and irregularities.

[English]

#### Revamping of NLC's Plants

8185. DR. P. VALLAL PERUMAN : Will the Minister of COAL be pleased to state :

(a) whether the Union Government have any proposal to revamp the Fertilizer Plant and Briquetting and Carbonisation (B & C) Plant of the Neyveli Lignite Corporation (NCL);

(b) if so, the details thereof;

(c) the estimated cost involved therein; and

(d) the progress made so far in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) There is at present no proposal to revamp the entire Fertilizer plant. However, measures have been taken to revamp the Ammonia Producing Unit of the Fertilizer Plant. Besides, NLC Limited